ANNEXURE-1 NAME OF THE CORPORATE DEBTOR: UDAY ESTATES PRIVATE LIMITED;

LIST OF CREDITORS AS ON:15/11/2021

DATE OF COMMENCEMENT OF CIRP : 15.11.2021

LIST OF SECURED FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS

(Amount in ₹)

		1					of claim				I			(Amount in ₹)
SI.	Name	Details	of claim				Amount of	Amount of		Amount of	Remark s,			
No.	of	received									any			if any
			t	of		Amount	Amount	Whether	% of voting	claim		admitted	verifica-	
	or	receipt	claimed	claim		covered by	covered by	related	share in		dues, that		tion	
				admitted		security	guarant	party?	CoC		may be set-			
						interest	ee				off			
	Asset Reconst ruction Compan y (India) Limited		1563040 399		Secured Financial Creditor		Yes	No	100%	NIL	NIL	NIL	NIL	1. Charge/mortg age on the assets of the Corporate Debtor rank pari-passu with a Bank Guarantee Facility of Rs.1.78 crore provided by the Bank of Baroda to the Corporate Debtor.

	1		1		1			-	T1
									However, no
									claims have
									been received
									from Bank of
									Baroda in
									this regard.
									uns regure.
									2 Apart from
									2. Apart from
									the Security
									Interest on
									the properties
									of the
									Corporate
									Debtor, Asset
									Reconstructio
									n Company
									(India)
									Limited also
									has security
									interest on
									Land
									admeasuring
									750 square
									yards and
									building
									thereon
									situated at 35,
1									Rajpur Road,
									Civil Lines,
									New Delhi -
									54 in the
									name of Mr.
									Pradeep
									Gupta and
									Mr. Ankur
									Gupta.